

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 16th JUNE, 2017

No. 115/ A : The services of Sri Pradeep Kumar Chourasia, Principal Judge, Family Court, Deoghar are recalled from the State Government and on his repatriation to the parent department, he is transferred and posted as Principal District & Sessions Judge, Jamtara.

By order of the Court
Sd/- Ambuj Nath
Registrar General

Memo. No. _____ **2516** /Apptt. ...Dated Ranchi, the 16th June, 2017

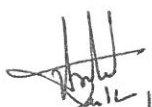
File No. XIX(4)/1/2016/ Apptt

Copy forwarded to the Central Project Co-ordinator, e-Courts Project I/c, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Ambuj Nath
Registrar General

Memo. No. _____ **2517** /Apptt. ...Dated Ranchi, the 16th June, 2017

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Administration) / the Registrar (Establishment) / the Registrar (Vigilance), the D.R-cum-P.P.S. to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project I/c..... High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge Deoghar and the Principal District & Sessions Judge I/c Jamtara / the Officer concerned for information and needful.


16.6.17
Registrar General